

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA

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OA. 350/192/2015

DATE OF ORDE : 17.03.2021

Present : Hon'ble Ms. Bidisha Banerjee, Judicial Member

SUKLA GUHA
VS
S.E. RAILWAY



For the Applicant : None
For the Respondents : Mr. P. Majumdar
Ms. D. Das Banerjee

ORDER (Oral)

Per Ms. Bidisha Banerjee, JM:

None appeared on behalf of the applicant for long, and even today despite repeated calls.

Therefore, it seems that the applicant has lost interest to pursue the matter further.

As such, the OA is dismissed for default invoking Rule 15(1) of CAT (Procedure) Rules, 1987.

(Bidisha Banerjee)
Member (J)

mks